

they produce more of high demand items and less of low demand items.

(ii) Import Policy with respect to steel items has been made more restrictive so that avoidable imports do not take place.

Installation of Computers in various Departments

1676. SHRI R. PRABHU: Will the PRIME MINISTER be pleased to state:

(a) the number of computers installed by Government in various departments;

(b) what steps the Department of Electronics have taken to ensure that these computers function to optimum capacity;

(c) whether it is a fact that many of these computers do not have adequate work; and

(d) whether the Department has made any study of the percentage utilisation of the computers by various Department?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) to (d). The information is being collected and will be laid on the Table of the House.

केन्द्रीय सचिवालय राजभाषा अधिकारी काडर के नियमों को राजपत्र में अधिसूचित करना

1677. श्री अनवर अहमद : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सचिवालय राज भाषा अधिकारी काडर के नियमों को अन्तिम रूप देने और भारत के राजपत्र में अधिसूचित करने में अनिश्चित विलम्ब के क्या कारण हैं; और

(ख) इन नियमों को अन्तिम रूप कब दिया जायेगा और भारत के राजपत्र में कब अधिसूचित किया जायेगा ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर): (क) और (ख) केन्द्रीय

सचिवालय राजभाषा सेवा के समूह "ग" पदों से संबंधित नियम भारत के राजपत्र में 19.9.81 को अधिसूचित हो गए हैं। समूह 'क' तथा 'ख' पदों से संबंधित नियमों के मसौदों को संघ लोक सेवा आयोग के परामर्श से अन्तिम रूप देकर राजपत्र में शीघ्रातिशीघ्र अधिसूचित करने का प्रयास किया जा रहा है ।

Constitution of a Selection Board for selection to posts in Goa, Daman and Diu

1678. SHRI EDUARDO FALEIRO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has been represented to his Ministry that a Selection Board should be constituted for selection to posts in the Administration of the Union Territory of Goa, Daman and Diu;

(b) if so, by whom the proposal was made and details thereof;

(c) whether a similar Selection Board exists in the case of the Administration of Arunachal Pradesh; and

(d) the reaction of Government to the above proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (d). In the meeting of M.Ps of the Union Territories held on 18.3.1980 a suggestion was made that recruitments to Group 'A' and 'B' posts under the Government of Goa, Daman and Diu should not henceforth be made by the UPSC, but by a Selection Board consisting of Chief Secretary to the Union Territory Government and other officials. The above suggestion was examined by the Government in consultation with the Union Territory Administration and it was found that there was no adequate justification for exempting the recruitment to the post in question from the purview of the U.P.S.C.

In the meeting of the MPs of Union Territories with the then Union Home Minister in May, 1981, it was again suggested that the matter of recruitment